Annexure-IV

GST CHALLAN FORM

CPIN	<< Auto Generated after submission of
	information>>

GSTIN	< <filled auto="" in="" populated="">></filled>
Name	< <auto populated="">></auto>
Address	< <auto populated="">></auto>

Date	
Email address	< <auto populated="">></auto>
Mobile No.	< <auto populated="">></auto>

Tax Liability						
	Tax	Interest	Per	nalty	Others	Total
Government of India						
CGST						
IGST						
Additional Tax						
Government of <state></state>						
SGST						
				Tota	l Challan Amount	

Note:

- 1. Different colors to reduce possibility of data entry errors to be provided.
- 2. Accounting Codes are to be provided for at the backend

Mode of Payment (relevant Portion to become active when selected)

□ e-Payment		
Net Banking		
Credit Card		

☐ Authorised Bank OTC			
Name of			
Receiving Bank (
where			

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Debit Card		instrum	ent is				
		proposed	to be	e			
	deposite	deposited)					
Name of	Name of	Name of Branch					
Bank		(Optiona	ıl)				
Name of		Name of					
Payment		City/Tov	/n/Vil	lage			
Gateway		where p	aymcı	nt is			
(in case of		proposed	proposed to be				
payment		made					
through							
CC /DC)							
		Details c	f inst	rument(optic	onal)		
		Cash		Ch/DD			
				No.			
				IFSC Code			
		Cheque		Bank			
		DD		Branch			
		Note: On		`	not outstation cheques		
□ NEFT/RTGS Remitting Ba	ank						
Name of Bank							
Name of Branch							
IFSC Code							
Name and Code of							
Beneficiary Bank (RBI							
and its code)							
Name of the							
beneficiary account (
Description 'GST							
payment' to be auto							
Populated)							

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Beneficiary Account		
Number (CPIN Auto		
Populated)		

Note:

- 1. Payments through RTGS / NEFT
- 2. Beneficiary to be defined as the RBI and its account. This would be auto populated by GSTN
- 3. Charges to be over and above Tax amount

Paid Challan Information

Bank Reference No.		Challan Rece
CIN		
Date of Clearing		
NEFT/RTGS Unique Ref		
No.		

Challan Received at	